

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.7- IA/694(AHM) 2024
In
CP(IB) 543 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Krishna Paper Trading Co
V/s
Kingston Paptech Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 30/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Kuldeep Adesara, Advocate
For the Respondent :

ORDER

IA/694(AHM) 2024

It is seen that, no physical copy of the petition has been filed by the applicant.

The applicant is directed to file the same, within a period of three days, from the date of this order.

Re-list on- 17.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)